

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4437

ANSWERED ON:08.05.2007

REPORT OF NON GOVERNMENTAL ORGANIZATION PRATHAM ON EDUCATION

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**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the dropout rate in schools between 6 to 14 years has come down from 5.9 percent in 2005 to 4.1 percent in 2006 as per the report of Non- Governmental Organization (NGO) `Pratham`;
- (b) if so, the details thereof;
- (c) the salient features of the said report;
- (d) the reasons for reduction in the dropout rate in the States particularly in Andhra Pradesh, State and Union Territory- wise; and
- (e) the steps taken by the Government to remove the shortcomings brought out by the said NGO in its report?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SHRIM.A.A.FATMI)

(a),(b),(c)&(d) Annual Status of Education Report (Rural) 2006 facilitated by Pratham, an NGO does not provide the data for drop out rates but on out of school children and level of students learning. However, as per the data available with the Ministry, dropout rates in Classes I-V (age group 6-11 years) has come down from 31.5% in 2003-04 to 29.0% in 2004-05. In Andhra Pradesh, the drop-out rate in Classes I-V has come down from 42.6% in 2003-04 to 31.9% in 2004-05. During 2004-05, drop-out rates for Classes I-V, was less than the national average in 10 States and 7 UTs,

(e) A multi-pronged approach has been adopted under SSA for reducing out of school children, enhance retention & improve quality of learning of students through interalia, strengthening of schools through school infrastructure, recruitment of additional teachers, providing annual school grants, regular training of teachers, academic support to teachers and schools etc. In addition, several interventions under SSA aim at community support, flexible schooling for children who are dropouts, older children or children in difficult circumstances, and special provisions to promote education of girls, children from disadvantaged sections of society or children with special needs.